

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3694  
ANSWERED ON 24.03.2025**

**SANCTIONED STRENGTH OF STUDENTS IN KVs**

**3694. DR. MALLU RAVI:**

Will the Minister of EDUCATION be pleased to state:

- (a) the number of students in a class especially in tenth, eleventh and twelfth classes in Kendriya Vidyalayas (KVs) across the country, especially in the Delhi NCR Region and Telangana;
- (b) whether the excess number of students in a class are uniformly distributed across all KVs or adjusted in the same class of that KV in Delhi NCR Region and Telangana and if so, the details thereof;
- (c) whether the excess enrollment in KVs, particularly in Delhi NCR and Telangana is affecting the quality of education, resources available and student-teacher ratio and if so, the details thereof;
- (d) whether the Government has taken any measures to address this issue and ensures compliance with the sanctioned strength, particularly in the Delhi NCR Region and Telangana and if so, the details thereof; and
- (e) whether the number of students in a class exceeds the sanctioned strength and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

- (a) As per information received from Kendriya Vidyalaya Sangathan (KVS), a total of 13,52,204 students are enrolled in 1253 Kendriya Vidyalayas (KVs) across the country. The details of number of students in each class especially in tenth, eleventh and twelfth classes in these KVs, including in the Delhi NCR Region and Telangana (as on 31.12.2024) are annexed.

(b) KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. The wards of transferred employees have to be accommodated in the KVs situated nearby the place of posting/residence as per service conditions of such parents. However, in certain KV transfer cases, the Deputy Commissioner of the concerned Region is empowered to reallocate/redistribute the admission through KV transfer certificate cases.

(c) to (e) In some KVs, the number of students exceeds the sanctioned class strength on account of certain special provisions which are beyond the sanctioned class strength. During the recent years, KVS has withdrawn some of these provisions such as quota of Hon'ble Members of Parliament, Chairman, Vidyalaya Management Committee, Sponsoring Authority, etc. This will lead to maintaining a healthy pupil-teacher ratio (PTR) and also to achieve desired learning outcomes in alignment with the vision of National Education Policy, 2020.

In KVs (including Delhi/NCR and Telangana), where class strength is more than the sanctioned strength, intended learning outcomes are achieved by student centric curricular transactions, conducting remedial classes, leveraging technology, and following competency-based learning and assessment.

\*\*\*\*\*

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3694 ANSWERED ON 24.03.2025 ASKED BY DR. MALLU RAVI, HON'BLE MEMBER OF PARLIAMENT REGARDING "SANCTIONED STRENGTH OF STUDENTS IN KVs".**

**DETAILS OF TOTAL NUMBER OF STUDENTS ENROLLED  
IN ALL CLASSES IN KVs ACROSS THE COUNTRY INCLUDING  
DELHI / NCR AND TELANGANA (AS ON 31.12.2024)**

<b>S. No.</b>	<b>Class</b>	<b>Total Number of students enrolled in KVs across the country</b>	<b>Total number of students enrolled in KVs in Delhi / NCR</b>	<b>Total number of Students enrolled in KVs in Telangana</b>
1	Balvatika 1	2113	201	42
2	Balvatika 2	2056	194	41
3	Balvatika 3	19105	1230	268
4	Class I	106422	12533	2989
5	Class II	111175	13379	3073
6	Class III	105738	13189	2919
7	Class IV	117469	14278	3202
8	Class V	122799	15325	3331
9	Class VI	122113	15206	3398
10	Class VII	122266	15447	3365
11	Class VIII	122415	15743	3291
12	Class IX	131001	17748	3431
13	Class X	106802	13649	3263
14	Class XI	87057	14509	1191
15	Class XII	73673	11466	1066
<b>Total (Balvatika to Class XII)</b>		<b>1352204</b>	<b>174097</b>	<b>34870</b>

\*\*\*\*\*